

Agency for opening Small and Marginal Farmers Development Scheme in each District

(in million tonnes)

Agency	Capacity
Food Corporation of India	4.33
State Governments	1.69
Central Warehousing Corporation.	0.89
State Warehousing Corporations.	0.35
Cooperatives	3.10
	10.36

2170. SHRI SAT PAL KAPUR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have set up any Agency for opening Small Farmers' and Marginal Farmers' agencies in each District in the country for the benefit of Small and Marginal Farmers ;

(b) if so, the total number of such Small Farmers' and Marginal Farmers' Agencies set up so far in the country ; and

(c) the number of farmers benefited so far during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) No Sir.

(b) The pilot experiment of setting up SFDA/MFAL Agencies has been taken up in 87 selected project areas of the country.

(c) According to the Progress reports received from the Agencies, upto 31st May, 1972, 1.5 lakh small farmers under the SFDA and 0.47 lakh marginal farmers and agricultural labourers under the MFALs have been benefited under various programmes.

Storage Capacity of Foodgrains

2171. SHRI SAT PAL KAPUR : Will the Minister of AGRICULTURE be pleased to state :

(a) the existing capacity of the storage of foodgrains in India as on the 30th June, 1972 ;

(b) the quantity of foodgrains procured by various State Governments in the country during this year upto 30th June, 1972 ;

(c) whether some quantity of foodgrains is still lying in open due to paucity of storage facilities, if so, the steps taken by Government to protect these foodgrains ; and

(d) the quantity of foodgrains damaged due to lack of storage facilities in the country during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : (a) The owned Storage capacity with Government Agencies as on 31.3.1972 was as under—

(b) A quantity of 8.3 million tonnes of foodgrains has been procured upto the 30th June, 1972, during the current Kharif and Rabi procurement seasons.

(c) All procured foodgrains have been kept under covered storage including cover and plinth (CAP) storage. The owned capacity has been supplemented by hired capacity by the various Agencies.

(d) Foodgrains procured on Central account have not been damaged due to lack of storage facilities.

Smuggling of Priceless Fossils from Punjab University to Yale University

2172. SHRI SAT PAL KAPUR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the smuggling of priceless Fossils from Punjab University, Chandigarh to Yale University, in violation of the contract ;

(b) if so, the action Government propose to take or have taken in the matter ; and

(c) what precautionary steps Government propose to take so that such things are not repeated in future ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) The Punjab University has not reported any such case.

(b) and (c). Do not arise.

House Sites to Landless Workers in Kerala

2173. SHRI C. JANARDHANAN :
DR. HENRY AUSTIN :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any scheme regarding pro-

vision of house sites to landless workers in rural areas was forwarded by the Government of Kerala ;

(b) if so, the nature of the assistance sought from the Central Government ; and

(c) the decision taken in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes.

(b) The Government of Kerala had sought Central assistance amounting to about Rs. 8 crores ; comprising about Rs. 6 crores for acquisition of land required for providing house-sites to the landless workers in rural areas, and Rs. 2 crores towards development of these sites.

(c) The Central Government have sanctioned the projects for provision of 96,000 house sites, in 960 Panchayat areas. The State Government have also been sanctioned grant-in-aid of Rs. 2.74 crores during the current financial year, out of which Rs. 2.02 crores is intended to meet 33-1/3% of the cost of acquisition of about 4681 acres of land. The balance 66 2/3% of the cost of land will be paid to the owners of the land in the form of negotiable bonds to be redeemed by the State Government during the next to financial years. The Government of India will, in turn, reimburse these amounts (as and when they become due) to the State Government.

The remaining Rs. 72 lakhs of the sanctioned Central assistance would cover 50% of the cost of development of 96,000 house-sites. The balance of 50% expenditure on development of these sites will be arranged by the State Government through voluntary labour/contributions by the beneficiaries etc.

Grants given to Bogus Harijan Welfare Organisation

2174. SHRI BIRENDER SINGH RAO : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government of India have received complaints that grants have been given during the last many years in the names of bogus Harijan welfare organisations who do not exist ;

(b) if so, whether any enquiry had been

conducted by Government and if so, with what results ; and

(c) the amount of grant given to such organisations during the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) :

(a) No.

(b) and (c). Do not arise.

Supply of Helicopters by a Japanese firm for Agricultural purpose

2175. SHRI BIRENDER SINGH RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have approached a Japanese firm about the possibility of supplying 40 helicopters for agricultural purposes recently ;

(b) if so, whether any reply has since been received from that firm ; and

(c) the main points thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No, Sir.

(b) and (c). Do not arise.

कृषि शिक्षा प्रणाली में परिवर्तन

2176. श्री निब कुमार झास्त्री :

श्री बी० मायाबन :

क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या उन्होंने कृषि शिक्षा प्रणाली में परिवर्तन करने के लिये कुछ सुझाव दिये हैं ;

(ख) यदि हां, तो क्या उनका अभिप्राय खेती करने की प्रणाली में परिवर्तनों से है ; और

(ग) यह परिवर्तन कब तक कार्यान्वित में परिणत किये जायेंगे ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अन्नासाहेब पी० शिन्दे) : (क) से (ग). दिनांक 10 जुलाई, 1972 को भारतीय कृषि अनुसंधान परिषद् की वार्षिक साधारण बैठक में भाषण देते हुये कृषि मन्त्री ने निम्न प्रकार कहा :—